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(2024) 04 TP CK 0002

Tripura High Court- Agartala

Case No: Writ Petition (C) No. 243 Of 2024

Dr. Rajat Ghosh APPELLANT

Vs

Tripura University And 6 Ors

RESPONDENT

Date of Decision: April 1, 2024 **Hon'ble Judges:** Arindam Lodh, J

Bench: Single Bench

Advocate: S. Bhattacharjee, D. Bhattacharya, S. Saha

Judgement

Arindam Lodh, J

Heard Mr. S. Bhattacharjee, learned counsel appearing for the petitioner. Also heard Mr. D. Bhattacharya, learned senior counsel assisted by Mr. S. Saha, learned counsel appearing for respondents no.1 to 5.

Mr. D. Bhattacharya, learned senior counsel for respondents no.1 to 5 is directed to seek instructions as to whether the private respondent who had been selected and appointed was having OBC Certificate at the time of his participation in the selection process.

List the matter **tomorrow(02.04.2024).**